

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.258/2018
OA No.39/2018**

New Delhi, this the 2nd day of July, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N.Terdal, Member (J)**

Pooja Sehrawat
Age-30 years
D/o Raj Singh Sehrawat
R/o H. No.19-A, Mukhtyar Singh Marg (Auchandi Road)
Village & PO-Bawana, Delhi-39. Applicant

(By Advocate:Shri U.Srivastava)

Versus

1. Ms. Geetanjali Gupta
Chairman, DSSSB
Govt. of NCT of Delhi
F-18, Karkardooma, Institutional Area
Delhi-92. Respondent.

(By Advocate: Shri Anuj Kumar Sharma)

ORDER (ORAL)

Hon'ble Ms. Praveen Mahajan, Member (A)

CP No.258/2018

The learned counsel for respondents stated that vide reply affidavit filed on behalf of the DSSSB on 02.07.2018 they are considering the candidature of the applicant. The same is not disputed by the learned counsel for the applicant. Accordingly, the CP has become infructuous and no action is required. Accordingly the CP is closed. Notices are discharged.

OA No.39/2018

List the OA on 13.08.2018.

**(S.N.Terdal)
Member (J)**

**(Praveen Mahajan)
Member (A)**

